

**Nursing homes in Delhi without parking place**

1442. SHRI BASHISTHA NARAIN SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of Government recognized Nursing Homes in West Delhi which are having no parking place in West Delhi;

(b) the guidelines for running Nursing Homes under Government recognition in Delhi;

(c) whether Government proposes to close such Nursing Homes who have not been obeying the guidelines for parking in Delhi; and

(d) if so, the details thereof and the action taken by Government against the Nursing Homes which have no car parking?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) As intimated, by the Directorate of Local Bodies (DoLB), the list of Government recognized nursing homes in West Delhi who have deposited conversion and parking charges on self-assessment basis as per Master Plan of Delhi, 2021, is as under:

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Sl.No.	Name and address of Nursing Home
1.	Vijay Kumar Gulati, Vishal Enclave, 102.
2.	Gursharan Singh Sethi, Tagore Garden-106.
3.	Monika Gupta, Tilak Nagar.
4.	Anupam Kumar Mittal, Janak Puri-117.
5.	Harish Sondhi, Janak Puri-117.
6.	Kalra Hospital, Kirti Nagar.
7.	Kalra Hospital, Kirti Nagar.
8.	Bhupinder Kaur, Rajouri Garden-105.
9.	Parveen Bhatia, Ambica Vihar.
10.	Raj Bhapa, Ambica Vihar.

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Sl.No.	Name and address of Nursing Home
11.	Dharam Pal Singh, Rajouri Garden-105.
12.	Chander Mohan Bhagar, Janak Puri-117.
13.	Chander Mohan, Janak Puri-117.
14.	Bhagwant Rai, Paschim Vihar.
15.	Narin Sehgal, Meera Bagh Paschim Vihar.
16.	Anil Khetrpal, Bali Nagar-105.
17.	Abhay Arora, Janak Puri-117.
18.	Subhash Chander, Janak Puri-117.
19.	Mahesh Suman, Bindapur-127.
20.	Raj Bhatia, Ambica Vihar.

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(b) to (d) The nursing homes under Government recognition in Delhi are required to follow the provisions of MPD-2021. The nursing homes, which are permitted under the provisions of MPD-2021, but do not have sufficient parking space, are liable to pay parking charges as per notification dated 22.06.2007 of Delhi Development Authority (DDA).

**Fast Tract Courts to try terrorism related cases**

1443. SHRI AHMAD SAEED MALIHABADI :

SHRI MOHAMMED ADEEB :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a proposal to set up Fast Track Courts to try terrorism related cases;

(b) if so, the details in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI R.P.N. SINGH) : (a) to (c) Government is committed to ensure that all terror